

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/627/ (IB)/2017
NAME OF THE PETITIONER(S) : HEMANT TOOLS PVT LTD
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	<i>Kalyan Jhabak</i> <i>Aashish Jain denia</i> <i>Fee Sulema & Sulema</i>	<i>Counsel for Respondent</i>	<i>[Signature]</i>

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. **The Registry** is directed to issue fresh notice to the Petitioner for his appearance on the next date of hearing. Put up on **27.11.2017 at 10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

sd
MEMBER (JUDICIAL)